

Annexure-9

Name of the corporate debtor Today Homes and Infrastructure Pvt. Ltd.
Date of commencement of CIRP: 31.10.2019
List of creditors as on 28.07.2026

List of other creditors (Other than financial creditors and operational creditors)

S No.	Name of Creditor	Identification No.	Details of claim		Details of claim					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Sukaran Kumar Jain			22,96,50,512	62797578*	Other Creditor	No	No	No	No	-	16,68,52,934		
2	Cyberage Properties Pvt Ltd			62,66,30,601	250266449**	Other Creditor	No	No	No	No	-	37,63,64,152		
3	JITENDER SINGH DHAWAN	-	-	2,76,64,687	93,61,693	Other Creditor	No	No	No	No	-	1,83,02,994	-	
	Total			88,39,45,800	32,24,25,720									

**In addition, the creditor is entitled to transfer and convey 26929 sq ft. super area in North Gate Orbit Plaza Mall owned by the subsidiary of the CD i.e. M.N. Securities Pvt Ltd.*

*** The claim admitted is based on 40% share of the CD in the consortium formed for Ludhiana City Centre Project. For the balance amount i.e. Rs.375249675/-, the CD will be contingently liable in case of non recoverability of the said amount from the remaining consortium members i.e M/s Today Hotels Pvt Ltd., M/s New India City developers Pvt Ltd. and M/s GPS Properties Pvt Ltd. The claim is however, based on an award dated 14.10.2016 passed in the arbitration proceedings against the Corporate Debtor.*

Place New Delhi
Date 28.07.2026